

देने के नाम पर वहाँ कर्षों से काम कर रहे एक्की एवं नैमिस्तिक रेल मजदूरों की छंटनी की जा रही है ;

(ख) क्या उन्हें इस बारे में शिकायतें मिली हैं ;

(ग) यदि हाँ, तो तत्संबंधी तथ्य क्या हैं ; और

(घ) सरकार की उन पर क्या प्रतिक्रिया है ?

रेल मंत्रालय में उपमंत्री (श्री बूटा सिंह): (क) से (घ). सूचना इकट्ठी की जा रही है और समा-पटल पर रख दी जायेगी ।

**Smith Stanistreet and Co. Ltd.**

3771. SHRI RAMAVATAR SHASTRI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the period for which the Central Government had taken over the Smith Stanistreet and Co. Ltd. is to expire in the month of May this year;

(b) whether some vested interests are making efforts to hand over the said Company to its former owners or multinational companies; and

(c) whether Government have taken a final decision about the future set up of the Company?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (c). The period of management of Smith Stanistreet Company Limited which was to expire on 3rd May, 1976 has been extended for a further period of the year i.e. up to 3rd May, 1977.

**Absorption of casual employees on Railways**

3772. SHRIMATI ROZA DESHPANDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have taken final decision regarding absorption of casual employees of Railways;

(b) if so, the facts thereof; and

(c) how many casual employees are working in the Railways at present?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). A decision has been taken that the bulk of the class IV vacancies on Railways should be filled by screening casual labourers and substitutes who have completed 4 months' continuous employment. Since the introduction of this procedure, 1.1 lakh casual labourers/substitutes have been absorbed against regular Class IV posts and another 21,000 have been screened and are awaiting absorption.

(c) About 2.5 lakhs.

**Implementation of demands of workers by Railway Administration**

3773. SHRIMATI PARVATHI KRISHNAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that the Indian Railway Workers' Federation in its recent report has noted the delay in implementing even those demands of the workers which were conceded to by Government during the negotiations held in April, 1974 preceding the May 1974 strike; and

(b) if so, what is Government's reaction thereto?